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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM**

|                                  |                                      |
|----------------------------------|--------------------------------------|
| TRANSFER PETITION NO.            |                                      |
| COMPANY PETITION/APPLICATION NO. | CA No.145/252/HDB/2017               |
| NAME OF THE COMPANY              | Sujata Secure Prints Private Limited |
| NAME OF THE PETITIONER(S)        | Sujata Secure Prints Private Limited |
| NAME OF THE RESPONDENT(S)        | Registrar Of Companies, Hyderabad    |
| UNDER SECTION                    | 252                                  |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                    | Signature   |
|------------------------|-------------|---|---|
| CA MALLIKARJUNA RAO N  | FCA         | ca 8121 580 580@gmail.com<br>8121 580 580 |  |
|                        |             |   |   |


**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Heard Mr.Mallikarjuna Rao N, Learned CA for Petitioner.

RoC report is awaited. Directed the RoC to furnish the report before the next date of hearing. Case is posted to 16-01-2018.

  
**Member (T)**  
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**Member (J)**